

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3317  
ANSWERED ON:15.12.2005  
ROLE OF INDIAN COAST GUARD  
Jindal Shri Naveen

**Will the Minister of DEFENCE be pleased to state:**

- (a) the role of Indian Coast Guard (ICG) in and around North and Middle Andaman in view of strategic location of Coco Island;
- (b) whether the Government has identified the requirements of ICG to combat maritime terrorism;
- (c) if so, the details thereof;
- (d) whether there is any need to redefine the role of ICG in view of the scenario of changing world order and new emerging concepts;  
and
- (e) if so, the measures taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3317 FOR ANSWER ON 15.12.2005

The role of the Indian Coast Guard is specified in Section XIV of the Coast Guard Act, 1978. This role includes protecting India's off-shore wealth by preventing poaching, smuggling, illegal immigration and other such unlawful activities in our territorial waters.

The Indian Coast Guard is carrying out its mandated role in the Andaman & Nicobar Island region through its Regional Headquarters situated at Port Blair. The Indian Coast Guard is suitably equipped with state of the art technology, modern armaments and versatile ships to neutralize maritime challenges and threats within the Maritime Zones of India.

Under the Suppression of Unlawful Act, 2002 the Indian Coast Guard is empowered to thwart attempts to maritime terrorism.